

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 292 OF 2019 & IA No. 755 OF 2019 & IA No. 754 OF 2019

Dated: 17th October, 2019

Present:
Hon'ble Mrs. Justice Manjula Chellur, Chairperson
**Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)**

In the matter of:

IL and FS Tamil Nadu Power Company Ltd. Appellant(s)
Versus
Power Grid Corporation of India Limited Respondent(s)

Counsel for the Appellant(s) : Hemant Singh
Nishant Kumar
Lakshyajit Singh Bagdwal

Counsel for the Respondent(s) : Suparna Srivastava for R-1

ORDER

**IA No. 754 of 2019 - (Appln. for exemption from filing certified
copy of the impugned order)**

The exemption application is rejected. Application stands disposed of.

Appeal No. 292 of 2019 & IA No. 755 of 2019

Objections of Respondents, if any, shall be filed by next date.

List the matter on **05.11.2019**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**